

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3953
ANSWERED ON FRIDAY THE 4th JANUARY, 2019
PAUSHA 14, 1940 (SAKA)
CSR TRAINING**

QUESTION

3953. SHRI GODSE HEMANT TUKARAM:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether the Government has taken cognizance of huge demand for trained Corporate Social Responsibility (CSR) professionals from the corporate and other sectors to implement CSR projects in the country and if so, the details thereof; and
- (b) whether the Government or any agency has launched or proposes to launch a certificate programme in CSR and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE

AND CORPORATE AFFAIRS

(SHRI P. P. CHAUDHARY)

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री पी० पी० चौधरी)

(a) & (b): The Indian Institute of Corporate Affairs (IICA), a body established under the Ministry of Corporate Affairs had launched a nine-months programme in the year 2014 -'IICA Certificate Programme (ICP) in CSR' for preparing professionals for CSR. Presently, the 4th batch of this programme is continuing after successful completion of three batches.
